BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Misc. Application No. 53 of 2008
And
Appeal No. 152 of 2006

Date of decision: 9.6.2008

M/s. Bansal Sharevest Services Ltd. …..Applicant/Appellant

Versus

National Stock Exchange of India Limited ……Respondent

Mr. P.N. Modi Advocate with Mr. N.P. Lashkari Advocate for the Appellant.

Ms. Daya Gupta Advocate for the Respondent.

Coram: Justice N.K. Sodhi, Presiding Officer
Arun Bhargava, Member
Utpal Bhattacharya, Member

Per: Justice N.K. Sodhi, Presiding Officer (Oral)

Same order as in Appeal no.111 of 2006.

Sd/-
Justice N.K. Sodhi
Presiding Officer

Sd/-
Arun Bhargava
Member

Sd/-
Utpal Bhattacharya
Member

9.6.2008
pw